

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 05-03-2026 To 06-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	800/2026	SANCHITA SADHUKHAN Mobile:9830513796 Email:MANISH_SHUKLA84@REDIFFMAIL.COM	MANISH SHUKLA	27-03-2026	BOTH EXPEDITIOUS DISPOSAL AND ORDER CHALLENGING CAN NOT BE DONE IN THE SAME PETITION
2	CO	815/2026	BIVAS DE AND ANR Mobile:6290980940 Email:THEPRASAD98@GMAIL.COM	PRASAD BHATTACHARYA	27-03-2026	SIGNATURE OF ADV IN THE FORM IS MISSING.
3	CO	834/2026	TAPAN KUMAR MONDAL Mobile:8910500289 Email:SANKARSAHA2011@GMAIL.COM	SANKAR NARAYAN SAHA	27-03-2026	LOWER COURT CASE TYPE IS WRITTEN WRONGLY IN THE PETITION
4	CPAN	311/2026	SUDIPTA SARKAR AND ANR Mobile:9830526037 Email:SAHANITAI12@GMAIL.COM	NITAI CHANDRA SAHA	27-03-2026	AUTHORISATION CIRTIFICATE WRITTEN AND SIGNED BY ADV IN PRAYER PAGE MISSING
5	CRM (A)	702/2026	ABHIJIT SINGHA @ AVIJIT SINGHA AND OTHERS Mobile:9163486722 Email:SABYASACHIIHOWLADER70@GMAIL.COM	SABYASACHI HOWLADER	27-03-2026	AGE OF THE PETITIONER NO. 3 WRONGLY FURNISHED
6	CRM (A)	704/2026	MAHADEB KARMAKAR Mobile:8250422880 Email:ADVSUDPPATRA@GMAIL.COM	SUDIP PATRA	27-03-2026	UNION OF INDIA SERVICE IS REQUIRED
7	CRM (A)	708/2026	MD. SARFUDDIN AND ORS. Mobile:8585883398 Email:HINDRANIL444@GMAIL.COM	INDRANIL HALDER	27-03-2026	1) CLARIFICATION NEEDED REGARDING DISTRICT AT WHOLE PETITION
8	CRM (A)	725/2026	RINA PATTANAYAK Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	27-03-2026	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE AND ATTACH TRIAL COURT STATUS COPY OF REJECTION WHERE CASE TYPE IS MENTIONED (CMC NO. / R 4235/2025)
9	CRM (A)	726/2026	MADHUSUDAN MUKHOPADHYAY AND ORS. Mobile:8777059345 Email:RONICHOWDHURY.99@GMAIL.COM	RONI CHOWDHURY	27-03-2026	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED AT PARAGRAPH ONE (MOVE OR NOT / PENDING OR REJECTED)
10	CRM(M)	582/2026	RUPA BAURI Mobile:9830457192 Email:KOCHIDATTA@GMAIL.COM	APURBA KUMAR DATTA	27-03-2026	CERTIFIED COPY OF IMPUGNED ORDER NOT ATTACHED,

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11	CRM(M)	585/2026	MILTAN GIRI @ BHOMBAL Mobile:8348396734 Email:RALAM17111963@GMAIL.COM	SK. REJAUL ALAM	27-03-2026	INCOMPLETE CERTIFIED COPY ATTACHED
12	CRM(M)	586/2026	REJAULLL RAHAMAN @ BAPPA Mobile:9674677962 Email:MSOMA.LAW@GMAIL.COM	SOMA MAL	27-03-2026	1. VICTIM ID DISCLOSE..
13	CRM(M)	592/2026	XXXXXX Mobile:9051620660 Email:SUBRATAMUKHERJEE@GMAIL.COM	SUBRATA MUKHERJEE	27-03-2026	1. VICTIM ID DISCLOSE
14	CRM(M)	595/2026	HAMU @ HAMIDUL SK Mobile:9874078799 Email:AVIKGHOSH167@GMAIL.COM	AVIK GHOSH	27-03-2026	1. VICTIM ID DISCLOSE
15	CRM(M)	596/2026	AROJ BISWAS Mobile:9434055925 Email:BAHARUZZAMAN59@GMAIL.COM	MD. BAHARUZZAMAN	27-03-2026	1. AFFIDAVIT ID MISSING. 2. MENTION H.C. REJECTION VIDE ORDER DT. 07-03-2025
16	CRM(M)	597/2026	BIKARANA BASAK ALIAS DILIP GHARAMI Mobile:9830257519 Email:SANJIB.CHAMBER@GMAIL.COM	SANJIB KUMAR MUKHOPADHYAY	27-03-2026	LOWER COURT CASE NO NOT MATCHED
17	CRM(M)	601/2026	ABU TALEB SK @ ABU TALEB Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	27-03-2026	LOWER COURT CASE NO NOT MENTIONED IN 1ST PARA
18	CRM(M)	602/2026	JAGADISH KUMAR @ JAGADISH KUMAR Mobile:8777239704 Email:ADV.DEY1998@GMAIL.COM	SAYAN DEY	27-03-2026	SERVICE DELIVERY REPORT NOT ANNEXED
19	CRR	964/2026	MONOJIT DEY Mobile:8748200370 Email:PRADYAT007@GMAIL.COM	PRADYAT SAHA	27-03-2026	WRONG CASE TYPE MENTIONED IN THIS PETITION
20	CRR	1030/2026	AMRIT LAL GAYEN Mobile:9475481471 Email:ARKAPROY98@GMAIL.COM	ARKAPRABHO ROY	27-03-2026	WRONG SECTION MENTIONED IN THIS PETITION
21	CRR	1038/2026	SK. SAIFUDDIN @ GAYA Mobile:8585073811 Email:SIMPLESATYAA@GMAIL.COM	SATYAM PANDEY	27-03-2026	VICTIM IDENTITY DISCLOSE
22	CRR	1052/2026	NAMITA MAITY Mobile:9674546634 Email:SAHASUBHAS706@GMAIL.COM	SUBHASH CHANDRA SAHA	27-03-2026	CRPC SECTION NEEDED IN CAUSE TITLE PAGE OF THIS PETITION

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
23	CRR	1056/2026	LITON DEBNATH Mobile:7872143952	TRISHA RAKSHIT	27-03-2026	WRONG VAKATALNAMA ATTACHED IN THIS PETITION
24	CRR	1065/2026	ASHIM KUMAR HALDER Mobile:7044224492 Email:JAYASHREEPATRA134@GMAIL.COM	JAYASHREE PATRA	27-03-2026	RESPONDENT NO. 2 ADDRESSING PIN CODE MISSING
25	CRR	1067/2026	MD. JEM ALI Mobile:9749314168	SHIVANI PANDEY	27-03-2026	SUBJECT CATEGORY CODE MISSING IN PRESENTATION FORM
26	MAT	444/2026	DEBABRATA CHAKRABORTY Mobile:9382971572 Email:VARSHAROY514@GMAIL.COM	VARSHA ROY	27-03-2026	IN LIST OF DOCUMENTS ORDER DATE SHOWING 23-12-2025 BUT GIVEN ORDER SHOWING DATE OF 22-12-2025
27	RVW	60/2026	EASTERN COALFIELDS LIMITED AND ORS Mobile:8017708276 Email:NURUL.AREFIN786@GMAIL.COM	SYED NURUL AREFIN	27-03-2026	IN LIST OF DOCUMENT MEMO NOT MENTIONED
28	SAT	29/2026	LILU MONDAL Mobile:9433223253 Email:GHOSH.SANDIP12@GMAIL.COM	SANDIP GHOSH	23-02-2026	JUDGEMENT AND DECREE 4 CONFUSING . GIVE NUMBER OF JUDGEMENT AND DECREE SPECIFICALLY. IT SEEMS 4 SET S OF JUDGEMENT AND DECREE. BUT 2 JUDGEMENT AND 2 DECREE PRESENT.
29	SAT	67/2026	SUFAL DHALI Mobile:9088010897 Email:TAREQ.MINA@GMAIL.COM	PRATICK SARDAR	27-03-2026	IN LIST OF DOCUMENTS JUDGEMENT AND DECREE 2 BUT GIVEN JUDGEMENT 1 AND DECREE 1 . WRITE CLEARLY
30	WPA	4888/2026	SUDIPTA GHOSH AND ANR Mobile:9875509790 Email:ADV.DEBJIT1000@GMAIL.COM	DEBJIT DUTTA	27-03-2026	PETITIONERS AND RESPONDENT 2 DISTRICT NAME INCOMPLETE
31	WPA	4957/2026	ARINDAM MITRA Mobile:9830913676 Email:DIPTAD2000@GMAIL.COM	DIPTA DIPAK BANERJEE	27-03-2026	RESPONDENT 1 DISTRICT AND PINCODE MISSING
32	WPA	4975/2026	SWAPAN NANDY ALIAS SWAPAN KUMAR NANDY AND ANR Mobile:9830325566 Email:CHATTERJEEAFGHYA999@GMAIL.COM	ARGHYA CHATTERJEE	27-03-2026	1. THERE IS A DISCREPANCY IN GIVEN ACT AND COURT. 2. PETITIONERS SIGNATURE IS MISSING IN PRAYER PAGE.
33	WPA	5297/2026	ZEPHYR CONSTRUCTION PRIVATE LIMITED AND ORS Mobile:7003669827 Email:ABHADIHC@GMAIL.COM	ABDUL HADI	27-03-2026	CEMPETENCY CERTIFICATE IS MISSING
34	WPA	5418/2026	AUSTO PADA PAUL AND ANR. Mobile:8777518970	JUIN DUTTA CHAKRABORTY	27-03-2026	THERE IS A DISCREPANCY IN PETITIONER'S NAME AS STATED IN THE AFFIDAVIT

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			Email:ADVJUIN.CHAKRABORTY@GMAIL.COM			
35	WPA	5449/2026	MD. JAHIRUDDIN SHEIKH Mobile:8371864224 Email:ADVHAMIDUR@GMAIL.COM	HAMIDUR RAHAMAN	27-03-2026	1. THERE IS AN DISCREPANCY IN PETITIONER'S NAME AS STATED IN THE AFFIDAVIT. 2. INDEX HAS NOT BEEN FILLED UP.
36	WPA	5503/2026	KEYA RANI GHOSH Mobile:7008274309 Email:ANKITAOFFICIAL63@GMAIL.COM	ANKITA MISHRA	27-03-2026	ADV SIGNATURE MISSING IN 0 PAGE,C J NAME MISSING IN PAGE 3

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